

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 6/RP/2015**

- Subject : Review of the Commission order dated 20.1.2015 in Petition No.100/TT/2012 in the matter of approval of transmission tariff for transmission assets(Group-2) associated with 765 kV system for Central part of Northern Grid Part-II in Northern Region for tariff block 2009-14.
- Date of Hearing : 28.4.2016.
- Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A. K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M. K. Iyer, Member
- Petitioner : Power Grid Corporation of India Limited (PGCIL)
- Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Limited and 16 others
- Parties present : Ms Ranjeeta Ramchandran, Advocate, PGCIL  
Shri S.S. Raju,PGCIL  
Mrs. Sangeeta Edwards, PGCIL  
Shri Subash C Taneja, PGCIL  
Shri Rakesh Prasad, PGCIL

**Record of Proceedings**

The learned counsel for the petitioner submitted that notice was issued to all the respondents, however no reply was received till date. She further submitted that in a similar case, the Commission in its order dated 18.3.2016 in Petition No. 37/TT/2013 has condoned the delay and requested to condone the time over-run in the instant petition in line with the Commission's order dated 18.3.2016.

2. None appeared on behalf of the respondents.



3. The order was reserved in the petition.

By order of the Commission

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(T. Rout)  
Chief (Law)

